

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

3. I.A.(DIS) 24/2024 in C.P. (IB)/3739(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Pvt Ltd

V/s

Anoushka Hospital Consultancy &  
Management Services Pvt Ltd

**Appearance**

For Applicant: Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and

For Liquidator: Adv. Atishay Jain. Liquidator present in person.

SECTION 7 of the IBC, 2016

---

**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A No. 24/2024**

This application has been filed by the Liquidator for dissolution. List this  
matter on **28.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Harshada*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)